

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3842
ANSWERED ON:19.12.2006
DUTY DRAWBACK SCHEME
Reddy Shri Karunakara G.

Will the Minister of TEXTILES be pleased to state:

- (a) whether various Export Promotion Councils have urged the Government to remove the ceiling on the value of exports under the Duty Drawback Scheme to give boost to textiles;
- (b) if so, the details thereof;
- (c) the other demands/requests made by the Export Promotion Councils;
- (d) whether the Councils have requested for reviewing of the system of Inter-ministerial Group to look into the various problems faced by exporters; and
- (e) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

- (a) & (b) : Suggestions have been made by the Export Promotion Councils for increase in duty drawback rates as also removal of the drawback value caps in respect of some of the textile items covered under Chapters 54 to 63 of ITC (HS) Classification.
- (c) : The Export Promotion Councils in their Pre-Budget (2007-08) proposals have suggested changes in fiscal duties on man-made fibres, capital goods, dyes & chemicals, furnace oil, etc.
- (d) & (e) : No such proposal has been received recently from the Export Promotion Councils. However, the Textile Export Promotion Councils have, from time to time, been emphasizing the need for effective coordination between various Departments / Ministries of Government to facilitate quick redressal of their problems / grievances which is being attended to by the Ministry of Textiles